Sale of exercise books in black market

SHRT DHARAMCHAND 2254 JAIN: Will the Minister of EDUCA-TION be pleased to state:

- (a) whether Government are aware that a large amount of exercise books supplied by the Government at subsidised rates are being sold in the black market in the Capital;
- (b) whether Government propose to probe the matter; and
- (c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) According to the information furnished by the Delhi Administration, no such complaint has been received by them.

(b) and (c) Do not arise.

Vacant posts of C.G.H.S. Ayurvedic dispensary, Pushp Vihar

2255. SHRI SHRIDHAR WASUDEO Will the DHABE: Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Posts of Female Physician, Pharmacist, Clerk. Peon. Sweeper Chowkidar, are lying vacant in the Pushp Vihar C.G.H.S. Ayurvedic Dispensary:
- (b) if so, what are the reasons therefor:
- (c) whether any representation to this effect had been received by Government; if so, what action has been taken or proposed to be taken by the Government on that representation; and
- (d) by when Government propose to fil up these posts in that dispensary by appointing or deputing the required staff in that Ayurvedic Dispensary?

OF STATE IN MINISTER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) No. Sir.

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- (b) Question does not arise.
- (c) and (d) Yes, Sir. As the staff sanctioned for this unit is in position, no further action is called for in this regard.

Execution of an Indian in the United-Arab Emirates

2256. SHRI V GOPALSAMY: SHRI V. VENKA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that an Indian Youth Abdul Aziz Mohammed Parker was publicly executed in U.A. E. on July 30, 1981; and
- (b) if so, what are the thereof and what are the reasons therefor?

MINISTER OF EXTERNAL THE AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Abdul Aziz Mohammed Parker was arrested on 14th July, 1981 on charges of rape and murder of a seven year old girl, Leila Hamdan. During the course of interrogation, he confessed to having raped and murdered a four year old girl, Shaikha Obeid Sultan, one year ago, Abdul Aziz Mohammed Parker confirmed the confession before the Sharia Court. The accused was convicted and sentenced to death and awarded 130 lashes prior to execution. He was also given a period of fifteen days for filing an appeal.

On 27th July, 1981 the Special Appeal Court dismissed his appeal and confirmed the verdict of the lower Sharia Court. Three days later he was executed.

Selection grade for assistant teachers in Delhi

2257. SHRI PRASENJIT BAR-MAN: Will the Minister of EDUCA-TION be pleased to refer to the reply to Unstarred Question 2470 given in